## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 20(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10,08,2016

NAME OF THE COMPANY:

Pramod Kumar Jaiswal

VS.

M/s. Inpac Hotles & Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNATURE

## ORDER

Learned counsel for the parties have pointed out that the matter before Delhi High court has now been fixed for 24th August 2016. Accordingly the hearing is deferred to 14th of September 2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

10.08.2016 (A.K. Arora)